

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
PATIALA HOUSE COURT : NEW DELHI DISTRICT : NEW DELHI**

ORDER

In pursuance to Hon'ble High Court of Delhi, New Delhi posting & transfer Order No. 70-DG&C-1A/DHC/2023 dated 01.02.2023 and in partial modification of this office earlier order bearing No.3102-3102/Bal & Piling/D&L/Prin.D&S/JND/2023 dated 30.01.2023 and in exercise of powers vested to the undersigned inter alia under Section 10(3) of the Criminal Procedure Code, 1973 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judges of New Delhi District to hear and dispose of fresh bail/divergent criminal applications and pending bail applications pertaining to the New Delhi District Sessions Division mentioned at column No. (2) w.e.f. 01.02.2023 to 15.02.2023 in accordance with law.

Name of the Judicial Officer (1)	Police Stations & Investigating Agencies (New Delhi District) (REGISTER-1) (2)	1 st Link Judge	2 nd Link Judge
		(3)	(4)
Sh. Shaileshwar Malik, ASI-03	CBI, Cومن, DW, Central Excise, GST, Enforcement Directorate, FIDA, FSLA, R.K. Puram, IGI Airport, IGI Metro & Delhi Cantt.	Sh. Sanjay Khanna/gwal, ASI-02	Ms. Aparna Swami, ASI-07
Sh. Devender Kumar Jangla, ASI-05	Police Stations & Investigating Agencies (New Delhi District) (REGISTER-2) CAW Cell, Chhatrapati Park, Indraprasth, Sarojini Nagar, Vasant, Sagarpur, South Campus, Kirti Nagar, Vasant Vihar (South), Vasant Vihar (North) and Vasant Vihar.	Sh. Sudeep Kumar Sirohi, Spl. Judge (NDPS)	Sh. Pawan Kumar, ASI (SFTC)
Sh. Rajinder Singh, ASI-06	Police Stations & Investigating Agencies (New Delhi District) (REGISTER-2) Citrus Branch (CCM), FFA, Connaught Place, Tagore Park, Mansarovar, Barakhamba Road, Parliament Street, Tilak Marg, North Avenue, South Avenue, Pragati Maidan Metro, Rajiv Chowk Metro and Cyber Police Station.	Sh. Harjot Singh Bhalla, ASI-04	Sh. Sudeep Kumar Sirohi, Spl. Judge (NDPS)

K.02.2023.11.02.2023 & 22.02.2023. -cc:ldjy@j

The bail/divergent applications pertaining to Special Acts viz. NDPS Act/NCB, POCSO, NIA, MCOCA, TADA, Special Cell cases, SC/ST Act, UAP Act, SEBI cases, Drugs & Cosmetics Act and Official Secrets Act shall be dealt with by the concerned designated Courts, New Delhi District.

(Dhanraj Singh)
Principal District & Sessions Judge
New Delhi District, PHC, New Delhi.

Dated: 02/02/2023

3700-3760
Call & Piling/D&L/Prin.D&S/JND/2023
Case forwarded for information to

- The Registrar General, High Court of Delhi, New Delhi.
- All the Principal District & Sessions Judges, Delhi/New Delhi.
- The Principal Judge, Family Court, New Delhi District, PHC, ND.
- The Judge (Liaison), Indraprasth Centre, New Delhi District, PHC, ND.
- The Member Sessions, DELIA, New Delhi District, PHC, ND.
- All the Judicial Officers, New Delhi District, PHC, ND.
- The White Collar Crime, Delhi & Piling Section in Administration Branch, NDG, ND.
- The Civil Prosecution, New Delhi District, PHC, ND.
- All the Honorary Social In. for Assam, NDG, NDG, ND.
- The Judge (Liaison), New Delhi District, PHC, ND.
- The Branch in Charge, Criminal Branch, New Delhi District, PHC, ND.
- All the PHC up to the undersigned.
- The PHC APPS, New Delhi District, PHC, ND.

Principal District & Sessions Judge
New Delhi District, PHC, New Delhi

